

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 173/94
IN
O.A. NO. 2910/92

23

New Delhi this the 19th day of October, 1994

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

S. C. Tyagi S/O S. N. Tyagi,
R/C 36, HIG Duplex,
Chander Nagar,
Ghaziabad (UP).

... Applicant

By Advocate Shri R. K. Kamal

Versus

Shri P. P. Chauhan,
Chief Secretary,
Delhi Administration,
Govt. of NCT of Delhi.

... Respondent

By Advocate Shri Anoop Bagai

ORDER (ORAL)

Shri Justice S. C. Mathur -

Learned counsel for the applicant states that the judgment of this Tribunal has since been complied with. These contempt proceedings are accordingly dropped and the notice issued to the respondents is hereby discharged.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

S. C. Mathur

(S. C. Mathur)
Chairman

/as/